NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



TTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI ATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

PPLICATION NUMBER

ETITION NUMBER

: CP/659/(IB)/2017

AME OF THE PETITIONER(S)

: HANDIMAN SERVICES LTD

AME OF THE RESPONDENT(S)

: DISC ASSETS LEAD INDIA LTD

NDER SECTION

: 9 RULE 6

No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

Joshua Hudson samuel Cou (Joshua H. Samuel)

T. Jayalabethin

Paul 4 Paul

Joshudson Samuel 4 Partner

Joshudson Samuel 4 Partner

Counsel for operational

ORDER

Heard. Reserved for order.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk